

(b) the foreign exchange outflow and its export potentialities?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) A statement is given below

(b) The approximate foreign exchange outflow in the order of Rs. 5 crores on account of these foreign collaborations and the approximate export of ceramic tiles is about R. 7 crores during the last three years.

STATEMENT

The names of the units who have been granted (foreign collaboration for the manufacture of ceramic tile, are a under

<i>Sl. No.</i>	<i>Name of the Unit</i>
1.	M/s. Mctlex Ceramics Ltd. New Delhi
2.	M/s. Kajaria Ceramics Ltd., New Delhi
3.	M/s. Bell Ceramics Ltd., New Delhi
4.	M/s. Murdeshwar Ceramics Ltd., Hubli
5.	M/s. Reliance Ceramics Ltd., Madras
6.	M/s. Akhil Ceramics Ltd, Hyderabad
7.	M/s. International Ceramics Ltd., New Delhi
8.	M/s. Indus Ceramics Ltd., New Delhi
9.	M/s. Regency Ceramics Ltd. Hyderabad

10. M/s. Spartex Ceramics India Ltd., Madras
11. M/s. Restile Ceramics Ltd., Hyderabad
12. M/s. Anant Raj Clay Products Ltd., New Delhi
13. M/s. Foremost Ceramics Ltd, New Delhi
14. M/s. M. G. Mittal, Raigarh
15. M/s. Bhatia Ceramics Ltd, Kadi, Bombay
16. M/s. Prithvi Ceramics Pvt. Ltd., Bangalore
17. M/s. Lovraj Talwar, Bombay
18. M/s. Sakti Sugar Ltd. Coimbatore
19. M/s. Indian Rayon & Industries Limited, New Delhi
20. M/s. Somany Pilkington's Ltd., New Delhi

Extension of Grid Power Lines of Eastern U. P.

2095. SHRI RAM SAGAR (Saidpur): Will the Minister of ENERGY be pleased to state:

(a) whether Government have gone into the problems of power shortage of the four districts of Ghazipur, Jaunpur, Azamgarh and Deoria in Eastern U. P. so as to make it possible for the development of industries in these districts;

(b) if so, the reasons for inadequate power supply to the district of Ghazipur and the steps taken to make power available in

these districts in abundance to attract entrepreneurs to establish industrial units; and

(c) the number of villages and towns in Ghazipur and Varanasi still to be electrified out of the total villages and towns in these districts and by when they are going to be electrified?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) to (c). The information is being collected and will be laid on the Table of the House.

Hydel Power Projects of Madhya Pradesh

2096. SHRI PYARELAL KHANDELWAL: Will the Minister of ENERGY be pleased to state:

(a) the names of the Hydel Power

projects of Madhya Pradesh approved during the period from 1st January to 31st July, 1990;

(b) the names of hydel power projects now pending for approval with Government and the reasons for delay; and

(c) the time by which these projects will be approved?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) No Hydro-electric Project has been cleared by the Central Electricity Authority from 1st January to 31st July, 1990 in respect of Madhya Pradesh.

(b) and (c). Present status of the Hydro-electric Projects (small and large) cleared as well as under examination in the Central Electricity Authority is given below: